

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 165 /UHC/Admin.A/2016

Dated: June 17th, 2016.

Sri Harsh Yadav, Civil Judge (Jr. Div.), Gopeshwar, District Chamoli has been given additional charge of the Court of Civil Judge (Jr.Div.), Pokhari, District Chamoli vide notification No. 119/UHC/Admin.A/2016, dated 06.05.2016 to hold Camp Court at Pokhari for three days in a month.

In partial modification to the above said notification, he is henceforth directed to hold Camp Court at Pokhari for one day in each month instead of three days.

This order will come into force with immediate effect.

By Order of the Court,

Sd/-
(Kanta Prasad)
Registrar General.

No. 2077 /XIII-d-1/Admin.A/2016

Dated: June 17th, 2016.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District & Sessions Judge, Chamoli.
8. P.P. S. to Hon'ble the Chief Justice.
9. All the Registrars of the Court.
10. P.S./P.A. to Hon'ble Judges of this Court with request to place the Notification for kind perusal of Hon'ble Judges.
11. P.S to Registrar General.
12. Assistant Registrar Admin.B Section, High Court of Uttarakhand, Nainital
13. Senior Treasury Officer, Chamoli.
14. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the Notification on the website of the High Court.
15. Guard File/Assistant concerned.


Assistant Registrar
Admin.A